Declaration of Assets and Liabilities

I, RAFI AHMAD KHAN, son/daughter/wife of LT. ALI AHMAD, KHA aged 47 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	ATIYA KHE	Dependant-1	Dependant-2	Dependant-3 Etc. Name
No.	Cash	7000/-	Name(S)	Name N/L	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5000/-05 00 (5725222 30 (582) BVM		NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	MIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	1412	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	GOLD 50 gram SILVES 200 gram	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIT	HIL	NIL	NIL	1411

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	MIL	/1/12	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	MIL	HIL	NIL	NIL
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NPL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) Plot (to - number(s) Plot (to - total THANA to measurement) - Current market value	RATA BAZAR 714 10 6 Ketha	NIL	MIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	S.B.J BYM	100000/-	
1-/	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	MIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR 2021-22 PAN NO - BWWPK 8276 M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	HIL	ML
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. Personal Detail

GPF/CPF/PRAN No.	• •	PTS/BLA - 1126
Gender	:-	M (M/F)
Date of Birth		15021975 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby of knowledge and be	leclare elief.	that the above details are true to the best of my

Place: PATNA Date: 15. 02. 2012 Signature TM 3-TEM G Y Name of Employee: RAFI AHMAD KHAN

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.